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Through E-Mail

From
Ram Nagina Yadav, H.J.S.
Central Project Co-Ordinator,
High Court, Allahabad

To
The District Judge
Aligarh, Azamgarh, Chitrakoot, Meerut, Barabanki,
Bulandshahar, Ghaziabad, Varanasi, Unnao, Hardoi,

No. 020 /CPC/Allahabad Dated: 22.01.2015

Sub : Training of Ubuntu Linux OS and CIS for existing Master Trainers (Judicial Officers)

Sir
Hon'ble High Court has approved the names of 14 Ubuntu-Linux Master Trainers (Judicial Officers) in a group of 7 each as mentioned in the annexed Chart I for Refresher Training Programme scheduled to be held in JTRI, Lucknow from 27th January to 30th January and 31st January to 3rd February 2015.

Kindly direct concerned Master Trainers (Judicial Officers) as mentioned in the annexed chart I to reach IJTR Lucknow well before the start of the training programme as mentioned in the Chart I with their laptops and attend the training programme for full four days and leave late in the evening or next day of the last day of the training programme. They may claim TA/DA as per rules.

R. N. Yadav
(R.N. Yadav)
CPC

Copy to :-

- 1- Registrar General, High Court, Allahabad.**
- 2- Senior Registrar, High Court, Lucknow Bench, Lucknow**
- 3- Director JTRI, Lucknow with request for proper arrangements also in the Institute**
- 4- Principal Secretary to Governor- Governor's Secretariat Lucknow**
- 5. System Manager for uploading on website of Allahabad High Court**

CHART I

Existing Masters whose training has been proposed from 27th January to 30th January 2015

Srl. No.	Name (Mr./Ms/Dr.)	Designation and Place of Posting
1.	Shri Inder Preet Singh Josh	Addl. District & Sessions Judge, Aligarh
2.	Shri Saurabh Dwivedi	Judicial Magistrate, Azamgarh
3.	Shri Prashant Bilgaiyan	Civil Judge (Junior Div.), Chitrakoot
4.	Shri Kaushalendra Yadav	Addl. District & Sessions Judge, Meerut
5.	Shri Satyawan Singh	Civil Judge (Senior Div.), Barabanki
6.	Shri Sudhir Kumar V	Addl. District & Sessions Judge, Bulandshahr
7.	Shri Vinod Singh Rawat	A.D.J. (FTC), Ghaziabad

Existing Masters whose training has been proposed from 31st January to 03rd February 2015

Srl. No.	Name (Mr./Ms/Dr.)	Designation and Place of Posting
1.	Shri Jai Singh Pundir	Addl. District & Sessions Judge, Unnao
2.	Shri Mohd. Aslam	Spl. J. (SC/ST, Pev.of Atroci Act), Varanasi
3.	Shri Sanjay Kumar Yadav-I	Addl. Civil Judge (Sr.Div.)/ACJM, Hardoi
4.	Shri Gaurav Kumar Srivastava	O.S.D. (Judicial), High Court, Lucknow
5.	Shri Kamesh Shukla	Addl. Legal Advisor Governor's Secretariat, Lucknow
6.	Shri Pushpender Singh	Dy. Director, JTRI Lucknow
7.	Shri Ram Nagina Yadav	O.S.D. (Judicial) CPC, High Court Allahabad